

22.60 lakhs) for the period from 11.11.89 to 14th December, 1989 have been paid to World Bank in March, 1990 towards undischarged loan for the Kandla-Bhatinda Pipeline Project.

(c) The loan for Kandla-Bhatinda Pipeline project is likely to be utilised within about 40 months from the date of approval of the project by the Government. The project is still under consideration of the Government.

### **Bagasse Based Paper Plants**

\*831. SHRIBALASAHEB VIKHE PATIL: Will the Minister of INDUSTRY be pleased to state:

(a) the general economic viability of the Bagasse based paper plants for writing, printing, craft paper and low grammage paper;

(b) whether there is a persistent demand for providing more incentives for economic viability of the paper industry taking into consideration the expenditure involved in water pollution control measures in the paper industry;

(c) if so, the reaction of Government thereto; and

(d) the additional incentives proposed to be given to this industry in addition to the existing concessions/incentives?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) Economic viability of a bagasse-based pulp/paper project would differ from project to project. However, having regard to the availability of cellulosic raw materials resource constraints and foreign exchange savings etc., manufacture of pulp/paper from bagasse is considered desirable.

(b) to (d). Paper Industry, in its various representations to the Government, has been pleading for more fiscal concessions/incen-

tives. The suggestions made in the this behalf are kept in view by the Government while evolving policies for the long-term growth of the Paper Industry, from time to time. Some specific concessions/incentives that have been allowed are:

- i) Paper containing not less than 75% by weight of pulp made from bagasse, raw jute and mesta is exempt from excise duty;
- ii) Large/Medium/Small paper mills using agro-residue and other non-conventional raw materials at least upto 50% are charged excise duty at concessional rates;
- iii) The Paper and Paper Board Industry, based on agricultural residue, has been brought under the scheme of Minimum Economic Capacity, which has been fixed at 33,000 TPA.
- iv) Import of wood pulp, wood chips, logs and waste paper has been allowed under OGL at a nominal or low rate of customs duty;
- v) The non-MRTP/non-FERA companies have been exempted from obtaining industrial licence, provided the investment in the project is upto Rs. 50 crores if the unit is located in a Centrally declared backward area, or upto Rs. 15 crores, if the unit is located in non-backward area, subject to fulfilment of certain standard conditions.

### **Kharagpur-Digha Rail Line**

\*832. DR. DEBI PROSAD PAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a persistent public demand for completion of the railway line

from Kharagpur to Digha which is a place of tourist interest;

(b) whether any survey has been conducted in this regard; and

(c) if so, the details thereof and when a final decision is likely to be taken?

**THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES):** (a) No, Sir. However, there was a demand for Tamluk-Digha line which has been approved.

(b) and (c). Do not arise.

#### **Increase in Capacity of Mangalore Refinery**

\*833. **SHRI G.S. BASAVARAJ:**  
**SHRIMATI BASAVA RAJES-**  
**WARI:**

Will the Minister of **PETROLEUM AND CHEMICALS** be pleased to state:

(a) whether the Hindustan Petroleum Corporation has been asked to study the possibility of increasing the capacity of proposed Mangalore refinery; and

(b) if so, the details in this regard?

**THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M S GURUPADASWAMY):** (a) Yes, Sir

(b) Hindustan Petroleum Corporation Limited has been asked to assess the desirability of setting up a Refinery of 6 MTPA or creation of such a capacity in two Stages, starting initially with 3 MTPA in the first stage.

#### **Utilisation of Railway land**

\*834. **SHRI JANARDHANA**  
**POOJARY:**  
**SHRI J. CHOKKA RAO:**

Will the Minister of **RAILWAYS** be pleased to state:

(a) the area of total railway land in the country which is not being utilised by the Railways;

(b) whether Government have formulated any scheme for its proper use;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH):** (a) About 60,000 hectares.

(b) Yes, Sir.

(c) The vacant land would be required for Railway's future developmental works, such as doublings, gauge conversion, maintenance of tracks, expansion of station buildings and circulating areas, construction of staff quarters, etc. Afforestation is being done on vacant railway land till such time it is needed for Railway's development works.

(d) Does not arise.

#### **Proposals for Big Industries in North Bihar**

\*835. **SHRI DHARMESH PRASAD VARMA:** Will the Minister of **INDUSTRY** be pleased to state:

(a) whether Bihar Government have sent some proposals for setting up big industries in the East and West Champaran dis-